

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

ORDER

No. 1435 of 2023/RG/NG-156-(I) Dated: 08-12-2023

Consequent upon the recommendations of Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, Hon'ble the Chief Justice has been pleased to approve the following syllabus for filling up of the posts of Translators (Urdu to English), created vide Government vide Order No. 4138-LD(A) of 2012 dated 27-12-2012 in the grade of Rs. 9300-34800 + GP Rs. 4280/- (pre-revised) now revised to Level-6E (35900-113500):

- (i) *Written test of 80 marks of 80 minutes duration.*
The Candidates shall have to appear in the written test comprising of partly objective type questions and partly subjective type questions on the following subjects:
- (a) *Law related objective type 10 questions (each of one mark);*
(b) *Translation of paragraph of 200 words from English to Urdu (20 marks);*
(c) *Translation of paragraph of 200 words from Urdu to English (20 marks);*
(d) *Basic Knowledge related to Computer (20 marks);*
(e) *General Knowledge and Current Affairs (10 questions and each containing one mark).*
- (ii) *Interview Viva-Voce = 20 Marks.*
On the basis of the performance in the written test, the candidates shall be called for Interview/Viva-Voce in order of merit in the ratio of 1:5.
- (iii) *Candidates qualifying the written examination and called for Interview/Viva-Voce shall also have to appear in computer typing test with speed of not less than 30 words per minute*

By order.


(Shahzad Azeem)
Registrar General

No: 54724-35 of 2023/RG/NG Dated: 08-12-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr. Justice _____
....for information of His Lordship.
3. Registrar Judicial, High Court Wing, Jammu/Srinagar
4. Registrar Rules, High Court of J&K and Ladakh, Jammu
5. Registrar (IT), High Court of J&K and Ladakh, Jammu
....for information.

6. Registrar Recruitment, High Court Main Wing, Jammu for information and necessary action.
7. Director Finance, High Court Main Wing, Jammu
....for information.
8. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
9. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
10. Order Book


8/12/23
Registrar General